

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
IA (CA) No. 45/JPR/2023
CA No. 13/JPR/2024
Inv. P (CA) No. 01/JPR/2024
Inv. P (CA) No. 02/JPR/2024
CP No. 34/97-241-242/JPR/2021
Under Section 97-241-242 of
Companies Act, 2013

In the matter of:

Radhey Shyam Sharma

...Petitioner

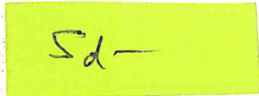
Versus

Shrimat Mahaveer Buildcon Private Limited & Anr.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 09.07.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 04, 2024